

(10)

27/11/99

15.7.99 None present for the applicant.
Mr. M. K. K. - Counsel for respondents
None present for respondent No. 3.

May be listed for hearing on 29.11.99.

(N. P. NAWANI)
ADMINISTRATIVE MEMBER

(GOPAL KRISHNA)
Vice Chairman (J)

29-11-99. None present for the applicant.
Mr. Manish K. Sani, Counsel for the respondents.

on the perusal of ordersheets,
it appears that none was present for the
applicant on 15-7-99, 30-9-97, 5-8-97
and 30-6-99 when the case was listed
for hearing. It appears that the applicant
has lost complete interest in this matter,
therefore, this OA is dismissed in default
and for non prosecution.

(N. P. NAWANI)
ADMINISTRATIVE MEMBER

S. K. Agarwal
Member (Judicial)

Revised copy
in 2/11/99
copy sent to
applicant
vide 4970
Dated 10/12/99